

Office Notes, Office Memorandum of Coram, Appearances, Tribunal's Order or Directions and Registrar's Orders.

(1)
Tribunal's Orders

O.A. 452/87

Letter dt. 13/10/86 served to
the Advocate for the appli-
cant on --- Del
24/11

Misc petition No 243/87
for withdrawal.

Del
18/6

Order dt 21.7.87 served
on the Applicant on
27.7.87. Del
29.7

(K.S.P) VC / (K.HAR) M

Dated 16-7-1987 Del

Case called. Applicant absent

On 30.6.1987 the applicant
has addressed a letter to the
Registrar of this Tribunal stating
that he may be permitted to
withdraw this application with
liberty reserved to approach
the Tribunal again, if that
becomes necessary. Permission
sought for is granted. Appli-
cation is rejected as withdrawn.

Del
16.7.87

Del
16.7.87
M(A) (R)